Creation of jobs

- *224. SHRI RAJMANI PATEL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
 - (a) the number of jobs created in the country annually since 2014, sector-wise;
- (b) the details of the increase/decrease in number of jobs created annually in the country during the last three years and the reasons therefor;
- (c) the number of jobs lost after demonetisation and levying of GST since 2016 till now, sector-wise and the steps taken by Government to enhance job availability in the country; and
- (d) whether Government has taken note of report of Centre for Monitoring Indian Economy (CMIE) wherein it has been stated that 1.5 million jobs were lost during January to April, 2017?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) Employment generation coupled with improving employability is the priority of the Government. Government has taken various steps for generating employment in the country like encouraging private sector of economy, fast-tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Deendyal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM). The progress of these schemes is given below:—

Schemes/Year	Employment Generated			
	2015-16	2016-17	2017-18	2018-19
Estimated employment generated	3.23	4.08	3.87	2.85
under PMEGP (in lakh)				(till 30-11-2018)
Persondays Generated under	235.14	235.64	234.26	168.11
MGNREGS (in crore)				(till 06-12-2018)
Candidates placed under	1.09	1.48	0.76	0.96
DDU-GKY (in lakh)				(till 03-12-2018)
Placement under DAY-NULM	0.34	1.52	1.15	0.95
(in lakh)				(till 05-12-2018)

There is no data available on unemployment subsequent to the period of demonetisation. However, Pradhan Mantri Mudra Yojana (PMMY) has been initiated

by Government *inter alia* for facilitating self-employment. Under PMMY collateral free loans upto ₹ 10 lakh, are extended to small/micro business enterprises and to individuals to enable them to setup or expand their business activities. Till 23rd December, 2018, total 15.49 crore loans have been sanctioned under the scheme.

Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) has been launched by the Ministry of Labour and Employment for incentivising employers for promoting employment generation. Under this scheme, Government is paying entire employer's contribution (12% or as admissible) towards EPF and EPS for all eligible new employees for all sectors for 3 years. Till 17-12-2018, the scheme covered 117604 establishments and 94.58 lakh beneficiaries.

Government has been taking various steps to boost industrial development, capital formation and employment generation in the country like Make in India, Startup India and Ease of Doing Business initiatives. Government has initiated labour reforms to create an enabling environment to facilitate ease of doing business, ease of compliance, transparency, accountability and extending the social security coverage for the unorganised workers.

Incidents of police brutality

- *225. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has taken note that incidents of police brutality, which includes beating suspects and caste based discrimination etc. are on the rise in the country;
- (b) the number of such incidents reported and action taken against guilty police officials during last three years, State-wise;
- (c) whether Government is aware that common people are afraid that police officials would misuse their power, act with brutality, beat suspects and indulge in other types of discrimination;
- (d) if so, whether Government has conducted any investigation in this regard including such complaints against police officials; and
 - (e) the action taken against errant police officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (e) Police and Public Order are State subjects as per the Seventh Schedule of Constitution of India. Data regarding incidents